

STATEMENT-II

Zone	SC	ST	OBC	ExSM	PH
1. Himachal Pradesh	1	—	1	—	—
2. Jammu & Kashmir	1	1	—	—	—
3. Delhi	—	—	1	—	—
4. Haryana	1	—	1	—	—
5. Punjab	1	—	3	—	—
6. Rajasthan	3	2	7	2	—
7. Bihar	—	1	1	—	—
8. Uttar Pradesh	3	1	2	—	—
9. Madhya Pradesh	—	—	4	6	—
10. West Bengal	—	—	3	—	—
11. Andaman & Nicobar Islands	—	1	1	—	—
12. Orissa	2	6	2	—	—
13. Arunachal Pradesh	1	6	2	—	—
14. Assam	1	—	2	—	—
15. Meghalaya	—	3	1	—	—
16. Mizoram	—	2	—	—	—
17. Nagaland	—	2	—	—	—
18. Tripura	—	3	—	—	—
19. Maharashtra	1	1	1	—	—
20. Goa	—	—	—	—	—
21. Gujarat	2	3	7	1	—
22. Andhra Pradesh	4	1	1	—	—
23. Kerala	—	—	—	—	—
24. Tamil Nadu	3	1	8	1	—
25. Karnataka	1	1	4	—	—
Total 122	25	35	52	10	—

[Translation]

Development of Ground Water

2181. SHRI SURENDRA PAL PATHAK : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government of Uttar Pradesh has sent any proposal to the Central Ground Water Board regarding experimental project to locate and develop ground water;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) : (a) to (c). No proposal regarding experimental project to locate and develop ground water has been received from the Government of Uttar Pradesh. However, the Uttar

Pradesh Nalkoop Nigam had forwarded a proposal on Shallow Tubewell Project for Eastern Uttar Pradesh for its inclusion in the proposed Centrally Sponsored Scheme of Central Ground Water Board for investigation and development of ground water resources in Eastern States of Bihar, West Bengal, Orissa and Eastern Uttar Pradesh. The proposal envisages construction of 1,000 shallow tubewells in 10 districts of Eastern Uttar Pradesh at an estimated cost of Rs. 27.50 crore and it can be considered after the Centrally Sponsored Scheme of the Central Ground Water Board is approved.

Petrol retail outlets in M.P.

2182. SHRI SHIVRAJ SINGH CHAUHAN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the number of petrol retail outlets reserved for Scheduled Castes and Scheduled Tribes in Madhya Pradesh for whose allotment, advertisement was released during 1994-95;

(b) whether these retail outlets have been allotted to persons belonging to Scheduled Caste and Scheduled Tribe;

(c) if so, the details thereof; and

(d) the criteria fixed by the Government for allotment of these retail outlets?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) to (c). During 1994-95, advertisements for 12 retail outlet dealerships under SC/ST category were released by the Oil Marketing Companies in Madhya Pradesh. Out of the above, letters of intent for 3 retail outlet dealerships have been issued. Interviews in the remaining cases have not been held yet.

(d) As per existing policy, 25% dealership distributorships allotted through OSBs are reserved for SC/ST. Selection of dealers/distributors is made by way of advertisement of the locations and selection of the dealers by OSB from amongst the persons meeting eligibility criteria relating to nationality, age, educational qualification, income, residence and multiple dealership norms.

[English]

Dynamic Locking Facility

2183. SHRI TARA SINGH: Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the MTNL propose to introduce dynamic locking facility in Delhi and Bombay for local calls on the pattern of dynamic locking facility on STD calls;

(b) if so, the details thereof;

(c) whether the misuse of local calls have increased since the past few months in Delhi and Bombay; and

(d) if so, other steps Government propose to take to check misuse of local calls in Delhi and Bombay?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) and (b). Sir, the facility of locking of local calls is available to all customers of Digital Electronic exchanges which are having Dynamic STD/ISD on their numbers. In analog electronic exchanges and all other systems this facility is not available. There is no such programme to introduce this facility for other subscribers.

(c) With all the available data, there is no evidence to suggest that misuse of local calls is on the increase.

(d) As a precautionary measure to prevent misuse of local/STD calls, pillars and DP's are kept locked. MDF and Test rooms are also kept locked after 1900 hrs.

[Translation]

Supply of Coal

2184. SHRI LAKSHMI NARAIN MANI TRIPATHI : Will the Minister of COAL be pleased to state :

(a) the number of orders that has given by the consumers for the supply of coal by rail and road under SSS Scheme during 1994-95 and 1995-96;

(b) the quantum of coal supplied till 30 June, 1995; and

(c) the reasons due to which supply of full booked quantum of coal could not be made?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA) : (a) and (b). Presumably, the Hon'ble Member is referring to despatches of coal under Liberalised Sales Schemes (LSS). The quantity of coal booked and despatched during the year 1994-95 and during the period April, 1995 to June, 1995 under LSS were as follows :

	(In '000 tonnes)	
	Data provisional	
	1994-95	
	Rail	Road
Orders booked	1097	4761
Despatched	683	4192
	April, 1995 to June, 1995	
Orders booked	437	1428
Despatched	223	1688

(c) According to Coal India Limited, due to over booking of orders under the scheme, the full booked quantum of coal could not be despatched.

[English]

Telephones to Villages in West Bengal

2185. SHRI HARADHAN ROY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of villages provided with telephone connections so far in West Bengal, district-wise;

(b) number of villages to be provided with telephone facility during this year, district-wise; and

(c) the steps taken or to be taken to provide telephones to the remaining villages?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) As on 30.6.1995, 5419 Nos. of villages have been provided with public telephone connections in West Bengal. The district-wise details are given in enclosed *Statement*.

(b) During the year 1995-96, 7200 villages have been planned to be provided with public telephone facility. The district-wise details are given in the enclosed *Statement*.

(c) Government have adopted National Telecom Policy which envisages provision of public telephone facility to all the villages including those of West Bengal by the year 1997. Necessary steps i.e. survey, site location, identification of technology and procurement of materials etc. are being taken. Private companies are also proposed to be licenced for providing basic telecom services in rural and urban areas both.

STATEMENT

District-wise details of villages of West Bengal provided with telephone connections and target for 1995-96

Sl. No.	District	No. of villages provided with public telephone facility upto 30.6.1995	No. of villages to be provided with public telephone facility during 1995-96
1.	Burdwan	434	810
2.	Birbhum	242	540
3.	Bankura	397	320
4.	Coochbehar	213	252
5.	Dinajpur	304	580
6.	Darjeeling	141	240
7.	Howrah	169	170
8.	Hooghly	420	155
9.	Jalpaiguri	252	257
10.	Malda	289	480
11.	Midnapur	975	1166
12.	Nadia	228	430
13.	Purulia	180	470
14.	24 Parganas	797	890
15.	Murshidabad	378	440
Total		5419	7200

[Translation]

Poverty Alleviation Schemes

2186. SHRI HARIKEWAL PRASAD : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Government have reviewed the implementation of the poverty alleviation programmes in Uttar Pradesh;